

Shrimp Fishing off the Coast of Andhra Pradesh

987. SHRI T. BALA GOUD. Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the reported drastically reduced shrimp catch landed in Visakhapatnam during this financial year; and

(b) the steps being taken by Government to ensure that multi-purpose fishing trawlers without legal authority to use shrimp nets are removed from such fishing area and to save shrimp fishing off the coast of Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) It is reported that the shrimp catches of deep sea fishing vessels operated from Visakhapatnam have been adversely affected during 1987 due to crew unrest etc.

(b) Government have constituted a Working Group to study the various aspects of the issue in depth and to report so as to enable the Government to finalise its policy with regard to multi-purpose fishing vessels. A decision on the continued licensing of trawlers etc., would be taken on submission of the report by the Group after considering all the aspects.

Declaration of Hyderabad Airport as an International Airport

988. SHRI T. BALA GOUD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government of Andhra Pradesh have requested for declaration of Hyderabad Airport as an International Airport;

(b) whether a large number of people from Andhra Pradesh employed in Gulf

and other countries are experiencing a great difficulty because of non-availability of direct international flight to Hyderabad;

(c) if so, whether Government propose to declare Hyderabad Airport as an international airport; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Yes, Sir.

(b) Direct flights between Hyderabad and Jeddah via Bombay are already provided by Air India. These flights also provide convenient connections at Bombay for other destinations.

(c) and (d). There is no proposal to declare Hyderabad as an international airport. Air-India and Indian Airlines can operate international flights from any airport in the country without that airport being formally declared as an international airport.

International Society of City and Regional Planners Meet

989. SHRI S.B. SIDNAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the International Society of City and Regional Planners concluded its five-day session on 11th December, 1987;

(b) the suggestion made in the Session;

(c) whether Government have considered these suggestions; if so, the number of suggestions accepted; and

(d) the action taken/proposed to be taken for their implementation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.